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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 54/NCLT/AHM/2017  
c.w. Gujarat High Court CA no. 544/2016**

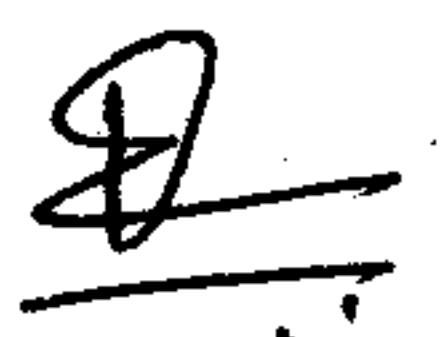
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017**

Name of the Company: **Pinetops Enterprise Pvt Ltd.**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**

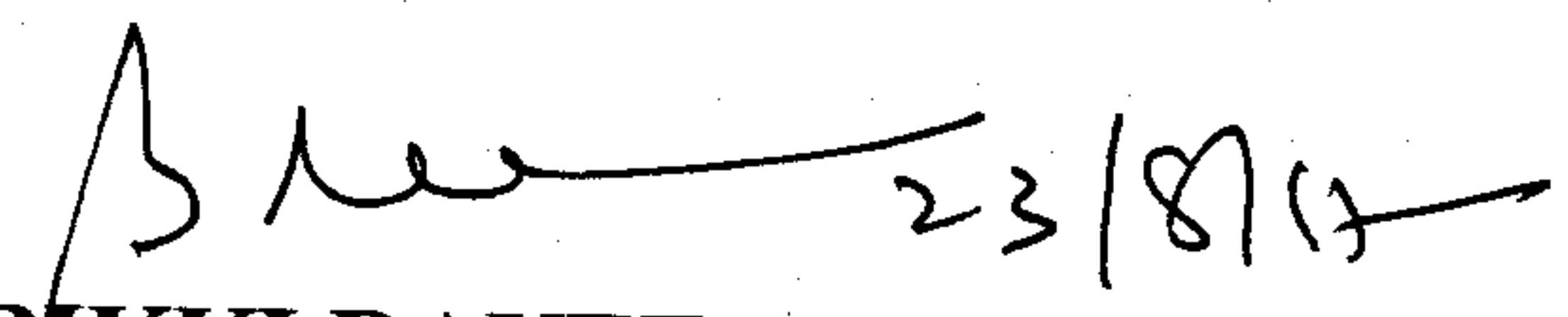
<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	VAIBHAVI K. PARIKH A.W. KAVANKUMAR MANKAD	{ Advocate	Petitioner	
2.				

**ORDER**

Learned Advocate Ms. Vaibhavi Parikh with Learned Advocate Mr. Kavankumar Mankad present for Petitioner.

At request of Learned Counsel for petitioner.

List the matter on 13.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 23rd day of August, 2017.